

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2114
TO BE ANSWERED ON 02.08.2023**

PROPOSALS/REQUESTS FOR RAILWAY WORK

**†2114. SHRIMATI RITI PATHAK:
SHRI SUNIL KUMAR PINTU:
MS. LOCKET CHATTERJEE:
SHRIMATI GEETA KORA:
SHRIMATI NAVNEET RAVI RANA:
SHRI JUGAL KISHORE SHARMA:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the proposals/requests related to railway works across the country including Bihar, West Bengal, Jharkhand, Maharashtra, Jammu and Kashmir and Madhya Pradesh received by the Government from the Hon'ble Members of Parliament during the last three years, proposal/request-wise;**
- (b) the reaction of the Government to the said proposals/requests and the action taken so far on such proposals/requests;**
- (c) the number of requests/proposals from Bihar, West Bengal, Jharkhand, Maharashtra, Jammu and Kashmir and Madhya Pradesh pending with the Railways so far; and**
- (d) if so, the reasons for pendency of the said proposals?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2114 BY SHRIMATI RITI PATHAK, SHRI SUNIL KUMAR PINTU, MS. LOCKET CHATTERJEE, SHRIMATI GEETA KORA, SHRIMATI NAVNEET RAVI RANA AND SHRI JUGAL KISHORE SHARMA TO BE ANSWERED IN LOK SABHA ON 02.08.2023 REGARDING PROPOSALS/REQUESTS FOR RAILWAY WORK

(a) to (d): Proposals/requests/suggestions/ representations, both formal and informal for Railway projects/Works across the country including Bihar, West Bengal, Jharkhand, Maharashtra, Jammu and Kashmir and Madhya Pradesh are received on the basis of demands raised by State Governments, Members of Parliament, Ministries of Central Government, elected representatives, Railways' own requirements, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

The Railway projects are surveyed/ sanctioned/executed Zonal Railway wise and not State-wise as the Railways' projects may span across state boundaries. Sanctioning of Railway projects is a continuous and dynamic process of Indian Railway. Railway Infrastructure Projects are taken up on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines socio-economic considerations etc. depending upon liabilities of ongoing projects, overall availability of funds and competing demands.

During the last three years i.e. FY 2020-21, FY 2021-22, FY 2022-23 and current FY 2023-24, 22 projects (New Line, Gauge Conversion and Doubling) of a total length of 565 km, costing ₹8,215 crore have been sanctioned which fall fully/partly in the States of Bihar, West Bengal, Jharkhand, Maharashtra, Madhya Pradesh and Jammu & Kashmir.
